Private Members'

[6 December, 2019]

DR. AMAR PATNAIK: Sir, I introduce the Bill.

The Right to Information (Amendment) Bill, 2019

DR. AMAR PATNAIK (Odisha): Sir, I move for leave to introduce a Bill further to amend the Right to Information Act, 2005.

The question was put and the motion was adopted.

DR. AMAR PATNAIK: Sir, I introduce the Bill.

The Right of Persons with Disabilities (Amendment) Bill, 2019

KUMARI SELJA (Haryana): Sir, I move for leave to introduce a Bill further to amend the Right of Persons with Disabilities Act, 2016.

The question was put and the motion was adopted.

KUMARI SELJA: Sir, I introduce the Bill.

The Indian Penal Code (Amendment) Bill, 2019 (Insertion of new Sections 379A and 379B)

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

The question was put and the motion was adopted.

SHRI V. VIJAYASAI REDDY: Sir, I introduce the Bill.

The Advocates (Amendment) Bill, 2019

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I move for leave to introduce a Bill further to amend the Advocates Act, 1961.

The question was put and the motion was adopted.

SHRI V. VIJAYASAI REDDY: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2019 (insertion of new article 338C)

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.